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Title: The Minister of Housing and Urban Poverty Alleviation laid a statement regarding status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Urban Development on Demands for Grants (2011-12), pertaining to the Ministry of Housing and Urban Poverty Alleviation.

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): I beg to lay on the Table of the House a statement in pursuance of the direction 73A of the hon. Speaker, Lok Sabha which reads as under:

"The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Standing Committees of Lok Sabha with regard to his Ministry"

I would like to inform the hon. Members of the House that the 15th Report of the Standing Committee of the 15th Lok Sabha on Urban Development was presented to Lok Sabha on 5th August, 2011. The Report contains 10 recommendations. Latest status of Action Taken by the Government has been indicated against each recommendation in the enclosed statement. Action Taken Notes on these recommendations as prevailing in October 2011 were sent to the Standing Committee on Urban Development on 21.10.2011.

I would like to inform the hon. Members that further follow up action wherever necessary will be taken, in respect of these recommendations.

The Annexure to this statement is placed on the Table of the House.
